GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY

RAJYA SABHA UNSTARRED QUESTION NO. 5

TO BE ANSWERED ON 02.02.2023

Chutka Nuclear Plant in Madhya Pradesh

5 # Smt. Sumitra Balmik:

Will the PRIME MINISTER be pleased to state:

- (a) by when the work of Chutka Nuclear Plant being set up in the State of Madhya Pradesh, would be completed;
- (b) the financial and other assistance being provided to the villagers displaced due to the setting up of this plant, the details thereof; and
- (c) the way this nuclear plant would change the scenario of the energy sector in Madhya Pradesh and the number of jobs it will generate?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a) The Chutka nuclear power project (2X700MW) is a part of 10 fleet mode reactors accorded sanction by the Government. The project is scheduled for progressive completion by 2031.
- (b) Apart from providing compensation for land acquired as per the award of the District Administration, R&R colony comprising of 330 dwelling units with amenities and facilities has been constructed for the villagers to be resettled in lieu of the above project.
- (c) On completion of the project, a clean base load capacity of 1400 MW will be added of which, the state of Madhya Pradesh will have a 50% share as per the extant norms. During its peak construction time, around 8000 persons are estimated to be employed at Chutka Nuclear Power Project which follows a bell curve. Once operational, each of the twin unit stations are estimated to employ (both direct and indirect) about 2000 persons. Also, there is potential for employment of contractors/vendors from business opportunities that emerge consequent to the increase in economic activities at the site.
